NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.09/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: Mr. Sandeep Anand V/s.

M/s. Saga Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Sonali Agaxwal Advocate
tox Respondent Nos. 6,7,8 Ms Junnarkan &

Perdan Chain clean Per Petilin

1/b Glasch Law

2) Aw Rahil Thaveri Advocate
i/b Juphan

Rahins.

for R. 1-5,9,10

3) Alon TAIN

Viespunt N. 7

Don Jim

ORDER C.P. No. 09/397-398/CLB/MB/MAH/2015

- The Learned Representatives of both the sides are present and informed that an amicable settlement is in progress, however, not yet finalised. Hence seeking more time. Time is granted. It is expected to be finalised within 4 week's time.
- Hence matter is adjourned to 26.04.2017. Date is duly communicated to both the sides.

M.K. Shrawăt Member (Judicial)

Dated: 20.03.2017